COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 185 of 2013 & I.A. No. 254 of 2013

Dated : 16th July, 2014

Bhaskar Shrachi Alloys Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

ORDER

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for further hearing on **12th August, 2014.**

Court Master

rkt